



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.10.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 16.10.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1548 of 2024 Part Heard	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvt. Ltd. With	Udit Mendiratta	Sinha Shrey Nikhilesh Swastik K Verma- R1
2.	Comp. App. (AT) (Ins) No. 1553 - 1555 of 2024 & I.A. No. 6632 of 2025 Part Heard	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvts. Ltd. & Anr.	Udit Mendiratta	Sinha Shrey Nikhilesh Swastik K Verma- R1 Abdesh Chaudhary Nishi Kant Singh
3.	Comp. App. (AT) (Ins) No. 1996 of 2024 & I.A. No. 7208, 7467 of 2024, 5819 of 2025 (With Defects) Part Heard	Amarinder Singh Baweja Vs. Pankaj Srivastava, Resolution Professional Global Energy Pvt. Ltd. & Ors.	Utkarsh Joshi	Veenu Drall Pankaj Srivastava-R1 Srishty Kaul Harish Nadda Kumar Shashank-R2 & R4

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar